GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 250 TO BE ANSWERED ON THE 12TH MARCH, 2021

KIDNEY AND LIVER TRANSPLANTATION

†*250. SHRI HARISH DWIVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the organs like kidney and liver of a person who died due to cardiac disease are safe for transplantation;
- (b) if so, the details thereof and the number of such donors who died of cardiac disease and whose kidney and liver could be transplanted during the last three years; and
- (c) whether any assistance is provided to the families of such donors, if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.250* FOR 12TH MARCH, 2021

- (a) and (b) Yes. The organs like kidney and liver of a person who died due to cardiac disease can be utilized for transplantation, provided the organs are healthy and suitable for transplantation. In India, such organ donations have taken place in situations of sudden stoppage of heart where the donor was being evaluated for signs of Brain Stem Death. As per information available with National Organ and Tissue Transplant Organisation (NOTTO), an organisation under Ministry of Health and Family Welfare, Government of India, during the last three years, seven such donations have taken place after cardiac death and resultant twelve kidneys have been transplanted at Post Graduate Institute of Medical Education and Research (PGIMER), Chandigarh.
- (c) The hospitals follow their own practices of providing assistance in such cases. PGIMER, Chandigarh, for instance in the above mentioned cases waived off charges for the donor family as a goodwill gesture and provided ambulance support to transport the body of the deceased donor.
